CAT / J / II

## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

		CUTTACK BENCH, CUTTACK	
	10	0.A./T.A./R.A.No	,
		5. Adrinavagana	
Unita Trais Respondent (s)			
Sr. No. Da	ite	Order with Signature	
6.3	296	Registrar	9.00 per 13 50/- fas been filed, 6.296
1. 7.	2.96	The Original Application is dispose	On this application. I
		The Original Application is dispose of at the admission stage with a direction to the Respondent No. 3 i.e. Sr. Supdt. of Post Offices, Koraput Division, to comply with the orders contained in Annexure-4 issued	for Rign Pl.
		by the CPMG, Bhubaneswar, by disposing of Annexure-5 on merits of the case keeping in view the applicant's seniority in the	6-296. Soff
	and Colling and College and Colling and Co	LSG cadre. mand a suitable decision shall be taken and communicated to the applicant within 15(fifteen) days of receipt of	Registrar 06,02.
		a copy of these orders. Mr. Ashok Mohanty learned Senior Standing Counsel(Central) who was present in the court was also heard	For Adomisence
		in the matter. Thus, the OA is disposed of.  Member (Admn.)	Seniela Benneta

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